#### GOVERNMENT OF WEST BENGAL

#### LEGISLATIVE DEPARTMENT

# West Bengal Act XIX of 1969

### THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1969.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 23rd August, 1969.]

[23rd August, 1969.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1970.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March,

It is hereby enacted in the Twentieth Year of the Republic of India, by the Legislature of West Bengal, as follows:

- 1. This Act may be called the West Bengal Appropria- Short title. tion (No. 2) Act, 1969.
- In addition to the sum of one hundred and twenty- Issue of three crores, eighty-one lakhs and eighty thousand rupees Rs. 3,10, authorised to be withdrawn and appropriated under the 94,82,000 West Bengal Appropriation (Vote on Account) Act, 1969, there may be paid and applied from and out of the Consoli- dated Fund dated Fund of West Bengal, sums not exceeding those of West specified in column 3 of the Schedule amounting in the Bengal for aggregate to the sum of rupees three hundred and ten crores, ninety-four lakhs and eighty-two thousand towards defraying the several charges which will come in course of payment to the sum during the year ending on the thirty-first day of March, 1970 in respect of the services and purposes specified in column 2 of the Schedule.

the year addition already authorised to be withdrawn for that year.

The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act priation, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1970.

West Ben. Act II of 1969.

### SCHEDULE.

(See sections 2 and 3.)

1	2		3	
Grant/		Sı	ıms not exceedi	ng -
Ap- pro- pria- tion No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A—Collection of Taxes, Duties and Other Principal Revenues.			
1	4—Taxes on Income other than Corporation Tax.	7,35,000		7,35,000
ſ	9—Land Revenue	)	4 4	
	J—Contributions and Miscellaneous Adjustments.			
	76—Other Miscellaneous Compensations and Assignments.		<b>提出</b>	
2 -{	AA—Gapital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.	7,38,10,000	3,80,000	7,41,90,000
Į	92—Payment of compensation to Landholders, etc., on the aboli- tion of the Zamindari System.			
	Total—Grant No. 2	7,38,10,000	3,80,000	7,41,90,000
	A—Collection of Taxes, Duties and Other Principal Revenues.	as and to	ANY SEL SER Contact of S off to S man	
3	10—State Excise Duties	71,99,000		71,99,000
4	11—Taxes on Vehicles	13,95,000		13,95,000
5	12—Sales Tax	49,55,000		49,55,000
6	13—Other Taxes and Duties	16,38,000		16,38,000
7	14—Stamps	20,81,000		20,81,000
8	15—Registration Fees	53,33,000		53,33,000

	2		3	
Grant		Sun	ns not exceeding	
Ap- pro- pri- tion No.	Se rvices and purposes,	Voted by the Legislative Assembly,	Charged on the Consolidated Find.	Total,
		Rs.	[Re,	Rs.
	B—Debt Services.	-	Care and Many	
9	16—Interest on Debt and other obligations.	50,00,000	27,91,91,000	28,41,91,000
10	17—Appropriation for Reduction or Avoidance of Debt.		5,27,80,000	5,27,80,000
	C—Administrative Services.			
11	18—Parliament, State/Union Territory Legislature.	49,39,000	57,000	49,96,000
12	19—General Administration	4,95,21,000	13,31,000	5,08,52,000
13	21—Administration of Justice	1,50,91,000	45,80,000	1,96,71,000
14	22—Jails	1,68,75,000		1,68,75,000
15	23—Police	16,04,25,000		16,04,25,000
16	26—Miscellaneous Departments— Fire Services.	56,53,000		56,53,000
17	26—Miscellaneous Departments— Excluding Fire Services.	3,39,52,000	1,000	3,39,53,000
	D—Social and Developmental Services.			
18	27—Scientific Departments	51,000		51,000
19	28—Education	41,12,94,000		41,12,94,000
20	29—Medical	13,95,73,000		13,95,73,000
21	30—Public Health	8,30,16,000		8,30,16,000
(	31—Agriculture—Agriculture	)		
22	DD—Capital Account of Social and Developmental Services outside the Revenue Account.  95—Capital Outlay on Schemes of Agricultural Improvement and Research.	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\		15,41,28,000
600,00	Total—Grant No. 22	15,41,28,000		15,41,28,000

1	2			
G //		Sums not exceeding		
Appropriation	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.		analysia-h	
23	31—Agriculture—Fisheries	44,74,000		44,74,000
ſ	33—Animal Husbandry	7		
24	II—Miscellaneous Capital Account outside the Revenue Account.  124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme.	7,12,22,000	colonies rud La Proposició suchariyos	7,12,22,000
	Total—Grant No. 24	7,12,22,000		7,12,22,000
25	D—Social and Developmental Services.	91,56,000		91,56,000
ſ	35—Industries—Industries			
26	DD—Capital Account of Social and Developmental Services Outside the Revenue Account.	3,57,66,000	74,000	3,58,40,000
	96—Capital Outlay on Industrial and Economic Development.			
	Total—Grant No. 26	3,57,66,000	74,000	3,58,40,000
	D—Social and Developmental Services.			
ſ	35—Industries—Cottage Industries	}		
27	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	1,63,69,000		1,63,69,000
	96—Capital Outlay on Industrial and Economic Development—Cottage Industries.		10 10 10 10 10 10 10 10 10 10 10 10 10 1	
	Total—Grant No. 27	1,63,69,000		1,63,69,000

1	2		3	
Grant/		Sums not exceeding		g
Ap- pro- pria- tion No.	Services and purposes.	the Legislative	the Consolidated	Total.
	D—Social and Developmental Services.	Rs.	Rs.	Rs.
28	35—Industries—Cinchona	40,34,000	17,000	40,51,000
	B-Debt Services.			
	16—Interest on Debt and other obligations—Community Development Projects, National Extension Service and Local Development Works.  D—Social and Developmental Services.			
	37—Community Development Projects, National Extension Service and Local Development Works.			
	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	***		
29⊀	109—Capital Outlay on other Works—Community Development Projects, National Extension Service and Local Development Works.	3,76,92,000	58,93,000	4,35,85,000
	Public Debt.  Loans for Community Development Projects, National Extension Service and Local Development Works.			
	Loans and Advances by State/Union Territory Governments.			
	Loans and Advances under Commu- nity Development Projects, National Extension Service and Local Development Works.	J .		
	Total—Grant No. 29	3,76,92,000	58,93,000	4,35,85,000

1	2		3	
Grant/		Sums not exceeding		
Ap- pro- pria- tion No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.		Charles en all Little	
30	38—Labour and Employment	3,38,88,000		3,38,88,000
31	39—Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,57,07,000		1,57,07,000
32	39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,15,80,000		1,15,80,000
	E—Multipurpose River Schemes, Irrigation and Electricity Schemes.  42—Multipurpose River Schemes  43—Irrigation, Navigation, Embankment and Drainage Works (Commercial).		to be to the fact that the fac	el - 1 kg
	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).		ACREASE.	
33{	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	<b>}</b> 13,72,47,000	3,000	13,72,50,000
	98—Capital Outlay on Multipurpose River Schemes.			
	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
ł	100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commer- cial).			
	Total—Grant No. 33	13,72,47,000	3,000	13,72,50,000

1	2		3	
Grant/		Sum	s not exceeding	• 14990
pro- pria- tion No.	Services and purposes,	Voted by the Legislative Assembly.	Charged on the Consolidated Fund,	Total.
		Rs.	Rs.	Rs.
	F—Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50—Public Works	11,82,95,000	11,83,000	11,94,78,000
1	51A—Greater Calcutta Development Scheme.	]		
35	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improve- ments outside the Revenue Account.	1,98,42,000		1,98,42,000
l	106A—Capital Outlay on Greater Calcutta Development Scheme.			
	Total—Grant No. 35	1,98,42,000		1,98,42,000
4030				
	G—Transport and Communications (other than Roads).			
36	53—Ports and Pilotage	11,84,000		11,84,000
{	57—Road and Water Transport Schemes.	] .		
37{	GG—Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.	59,65,000		59,65,000
	114—Capital Outlay on Road and Water Transport Schemes.	}		
	Total—Grant No. 37	59,65,000		59,65,00

1	2	3			
Grant/	galle stelenbling	Sums not exceeding			
Ap- pro- pria- tion No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	I-Miscellaneous.				
38	64—Famine Relief	1,58,08,000		1,58,08,000	
ſ	65—Pensions and other Retirement Benefits.	]			
39	II—Miscellaneous Capital Account outside the Revenue Account.	1,86,89,000	3,91,000	1,90,80,000	
	120—Payments of Commuted Value of Pensions.	J			
	Total—Grant No. 39	1,86,89,000	3,91,000	1,90,80,000	
	I—Miscellaneous.				
40	67—Privy Purses and Allowances of Indian Rulers.	99,000	••	99,000	
41	68—Stationery and Printing	78,21,000	111.	78,21,000	
42	70—Forest	1,88,06,000	1	1,88,06,000	
43	71—Miscellaneous—Contributions	5,08,44,000	7,31,000	5,15,75,000	
				7 30	
	71—Miscellaneous—Other Miscellaneous Expenditure.				
44	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	7,49,62,000	1,61,000	7,51,23,000	
	109—Capital Outlay on Other Works	)			
	Total—Grant No. 44	7,49,62,000	1,61,000	7,51,23,000	

1	2		3	
		Sum	ns not exceeding	
Grant/ Ap- pro- pria- tion No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Debt Services.			
	16—Interest on Debt and other obligations—Expenditure on displaced persons.		47	٠
	I—Miscellaneous.		o estante la Sea	
	71—Miscellaneous—Expenditure on displaced persons.			
	71—Miscellaneous — Irrecoverable Loans to displaced persons written off.			
45	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	<b>7,14,13,000</b>	3,51,97,000	10,66,10,000
	109—Capital Outlay on Other Works—Expenditure on displaced persons.			
	Public Debt.			
	Loans for displaced persons			
	Loans and Advances by State/Union Territory Governments.		4	
	Loans and Advances to displaced persons.	1		
	Total—Grant No. 45	7,14,13,000	3,51,97,000	10,66,10,000
	K—Extraordinary Items.			
46	78—Prespartition Payments	•••	•	
47	78A—Expenditure connected with	2,40,32,000		2,40,32,000

#### [West Ben. Act XIX of 1969.]

1	2		3	
Grant/		Sums not exceeding		
Ap- pro- pria- tion No.	Services and purposes,	Voted by the Legislative Assembly-	Charged on the Consolidated Fund,	Total.
	K—Extraordinary Items.	Rs.	Rs.	Rs.
	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
48	98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	6,38,89,000	••	6,38,89,000
	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
49	103—Capital Outlay on Public Works.	6,03,30,000	11,000	6,03,41,000
	II—Miscellaneous Capital Account outside the Revenue Account.			
50	124—Capital Outlay on Schemes of Government Trading.	2,61,99,000	•	2,61,99,000
	Public Debt.			- 34
C	Permanent Debt	) was a second		
	Floating Debt			
51-{	Loans from Central Government (excluding Loans for Community Development Projects, etc., and displaced persons).  Other Loans	}	44,62,92,000	44,62,92,000
_	Total—Grant No. 51		44,62,92,000	44,62,92,000
	Loans and Advances by State/Union Territory Governments.			
52	Loans and Advances by State/Union Territory Governments.	14,92,32,000	•••	. 14,92,32,000
100	Grand Total	2,28,12,09,000	82,82,73,000	3,10,94,82,000